

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 205 of 2012

Dated : 27th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. K. P. Pathak
Mr. Jayesh Gaurav

Counsel for the Respondent(s): -

ORDER

Even today, Mr. Manoj Dubey, learned counsel for the Respondent is absent. We have heard the learned senior counsel for the Appellant. He is directed to file written submissions on or before 09.10.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **11th October, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vt